

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 159 of 2020

IN THE MATTER OF:

Shailendra Sharma

...Appellant

Versus

Ercon Composites & Ors.

...Respondents

Present:

For Appellant: Mr. S.P. Singh Chawla, Mr. Gurcharan Singh and Mr. Shubham Bansal, Advocates.

For Respondent: Mr. Ritesh Khare and Mr. Pathik Choudhury, Advocates for Respondent No. 1.

Mr. Rahul Adhlakha, Advocate for Respondent No. 3.

O R D E R

14.02.2020 Learned counsel for the Respondents seeks and is allowed to file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one weeks thereof.

List the Appeal 'For Admission (After Notice)' on **17th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)